

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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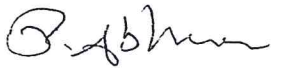
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/1 /2018 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Abhinav Parthasarathy For TK Bhaskar	Counsel for Petitioner	
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2)	H. KARTHIK SESHADRI V. KARTHIK KUMAR For Iyer & Thangaraj	Counsel for Respondent 1-3 & 5, 6.	
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ORDER

Representing counsel for petitioner present and prayed for time to make submissions stating that the senior counsel could not attend the Tribunal today due to pre-occupation. Counsel for respondents present. Time is enlarged at request of both the counsels. Put up on 15.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)